

Senior Civil Judge and J.M.F.C.Sira

Sri. Mahesh.S.

SENIOR CIVIL JUDGE AND J.M.F.C.**Cause List Date: 25-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 23/2015 (EVIDENCE)		Sanna Chikkanna Vs Shantharaju	Siddaraju B.
2	O.S. 25/2015 (EVIDENCE)		Radhika Vs S.Thippeswamy	R. Premkumar
3	O.S. 80/2015 (EVIDENCE) IA/2/2015 IA/1/2015		J. Salomon Vs Shivalingappa	Srinivasa
4	O.S. 73/2016 (EVIDENCE)		Ashrafunnisa Vs Bi Bi Fathima	Y.T. RAMACHANDRAPPA
5	O.S. 96/2016 (EVIDENCE) IA/1/2016		Doddeeranna Vs Kariyanna	B.RANGANATHA
6	O.S. 131/2017 (EVIDENCE) IA/2/2017 IA/1/2017		S.B. Shivakumar Vs Rajeswari	K.C. Rajanna
7	O.S. 164/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Y.D. Narayana Vs D. Ranganath	B.N.ACHUTHARAO
CROSS EXAMINATION OF PW				
8	O.S. 147/2016 (EVIDENCE)		Niganna Vs Eramariyanna	K.UMESH
9	R.A. 18/2016 (ARGUMENTS) IA/1/2016		Lakshmikantha @ Kantharaju Vs Lakshmakka alleged	S. Kumar
10	R.A. 24/2016 (ARGUMENTS) IA/1/2016		Chitthaiah Vs Chitthanna	G.B.Halappa
11	R.A. 49/2016 (ARGUMENTS)		Junjanna Vs T.N.Narasimhaiah	Venkata Subba Rao
12	R.A. 48/2019 (ARGUMENTS) IA/1/2019		Boramma W/o late Rangashamaiah Vs Thimmakka W/o late Puttarangaiah	SIDDARAJU.B
ARGUMENTS BY ADV. PLFFS.				
13	O.S. 7/2012 (ARGUMENTS)		NINGAMMA Vs NINGANNA	B.JAYARAMAIAH
14	R.A. 66/2016 (ARGUMENTS) IA/1/2016		Ramakrishnappa Vs Puttaraju	Dasappa B. WAJID AHAMED.H

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15	M.C. 46/2016 (JUDGEMENT)		B.R. Honneshagowda Vs M.A. Manjula	BHOOPATHI GOWDA P.B.S
16	M.C. 54/2018 (JUDGEMENT)		Mali Nataraj. P Vs Shashikala	H.B.V
11.00 AM to 02.00PM				
17	EX 9/2020 (SUMMONS)		Ramesh S/o Devaraju Vs Pushpalatha W/o Shivegowda	HARISH BABU.S
18	O.S. 114/2020 (SUMMONS)		Rajamma W/o. Late. Thippeswamy Vs Sannamma W/o. Late. Shivalingappa	SIDDARAJU.B
19	O.S. 115/2020 (SUMMONS)		Ramanna S/o. Late. Maradirangappa Vs Doddakka W/o. Late. Rangappa	T.H. Kumar
20	O.S. 128/2020 (SUMMONS)		Yoshadhamma W/o. Late. Ramaiah Vs Channappa S/o. Late. Puttananjappa	GOVARDHANA R
Additional W/S				
21	O.S. 124/2017 (SUMMONS) IA/1/2017		Doddakka Vs Doddanna	M.V.D.
22	O.S. 28/2015 (NOTICE) IA/1/2015		Rangamma Vs Basappa	P.B. Satyanarayana
23	R.A. 11/2015 (NOTICE) IA/1/2015		Doddalinganna Vs Pathalinganna	B.A.Rangaraju
Notice of I.A.				
24	R.A. 40/2013 (NOTICE) IA/1/2013		Lakshmidivi Vs Jayamma	B. Jayaramaiah SB
Hearing on I.A.				
25	O.S. 57/2015 (HEARING) IA/1/2015		Jayamma Vs Paramesha. M.S.	MANJUNATHA T.M Y.R.BASAVARAJU
26	O.S. 141/2015 (HEARING) IA/1/2015		K.R. Ravikumar Vs K.M. Ranganathappa	B.N.ACHUTHARAO
27	O.S. 1/2011 (EVIDENCE)		VRUSHABENDRAPPA Vs K.T.RAMANJANEYA	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 34/2011 (EVIDENCE) IA/1/2011		M.N.NARASAPPA Vs K.T.RAMANJANAYA	Y.R.BASAVARAJ
29	O.S. 22/2015 (EVIDENCE)		Kalappa Vs Puttarangamma	Javanaiah
CROSS EXAMINATION OF PW				
30	O.S. 142/2014 (EVIDENCE)		Venkatachri Vs Gurushanthamma	
31	R.A. 51/2017 (CALL ON) IA/1/2017 IA/2/2017		Chinnappa @ Chinna Nayaka Vs R. Rajanna	K.S.Jagannatha
32	L.A.C. 143/2017 (CALL ON)		Kariyamma Vs The Special Land Acquisition Officer	Sreerangaiah L
33	M.A. 1/2019 (Steps)		S. Mohammad Ali Vs Ayesha Sulthana	SARVESH.R
34	O.S. 67/2020 (Steps)		Ranganathappa Vs Ranganna	VENKATASUBBA RAO
35	O.S. 77/2020 (Steps) IA/1/2020		Imdad Khan @ Imdad Ahmmed Khan Vs Mohammed Ziaulla S/o late Sheik Mohiddeen	K.UMESH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 150/2013 (HEARING) IA/1/2013		YR Anand Vs Puttamma	B Jayaramaiah
2	O.S. 72/2017 (HEARING) IA/1/2017		Lakshminarasimhaiah Vs The Manager	JAVANAIAH.
3	O.S. 224/2017 (HEARING) IA/1/2017		Parvathamma Vs Mahesha	B.N.ACHUTHARAO
4	O.S. 224/2018 (HEARING) IA/1/2018 IA/2/2018		Nagaraju H.J Vs B.S.Umakrishna	BHOOPATHI GOWDA.P.B.S
5	O.S. 286/2018 (HEARING) IA/1/2018		Somashekar Nayaka Vs Vibhuthi Thimmanna	HONNAPPA
6	O.S. 22/2019 (HEARING) IA/1/2019		Sakamma Vs Govindappa	RAVI.Y.R
7	O.S. 62/2019 (HEARING) IA/1/2019		Sadiq Pasha, Vs Rahamath Unnissa	MOHAMED RAHAMATHULLAH
8	O.S. 74/2019 (HEARING) IA/1/2019		S.M. Hayath Khan Vs Mohammad Iliyaz	MOHAMED ABDULLA
9	O.S. 138/2019 (HEARING) IA/1/2019		R.T.Srinivas S/o Bhavi Thimmanna Vs Narasamma W/o H.Devaraj	D.S.KESHAVA
10	O.S. 148/2019 (HEARING) IA/1/2019		Narasamma D/o Late.Rangappa Vs Thimmakka D/o Late.Rangappa	RAVI.Y.R
11	O.S. 160/2019 (HEARING) IA/1/2019		Seebiagrahara Gramapanchayathi Vs Rangamma W/o Kempaswamy	RAJKUMAR.R
12	O.S. 224/2019 (HEARING) IA/1/2019		Thimmakka W/o Late.Jannappa Vs Honnappa S/o Paiyada Bommanna	SIDDARAJU B
13	O.S. 234/2019 (HEARING) IA/1/2019		Triveni D/o Veerasena Vs Narasamma W/o Hanumanthappa	D.KAVITHA

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14	O.S. 246/2019 (HEARING) IA/1/2019		G.R. Yogeshwari W/o. Basavaraju .B. Vs B.C. Doddalingaiah S/o. Late. Linganna	SIDDARAJU B
11.00 AM to 02.00PM				
15	O.S. 272/2019 (HEARING) IA/1/2019		Henjanna S/o Late.Henjarappa Vs Lingappa S/o Sannasiddappa	D.S.RAMANJANAIH
16	O.S. 238/2020 (HEARING) IA/1/2020		S.R Harish S/o. late S.G Radhakrishnashetty Vs P. Nagaraju S/o. late Poojarappa	VENKATASUBBA RAO
17	O.S. 114/2018 (EVIDENCE) IA/1/2018		P.Ravitheja Vs R.Lakshamma	ERANNA
CROSS EXAMINATION OF DW				
18	O.S. 348/2013 (EVIDENCE)		Bharatraj Singh Vs N. Rajanna	B.N. Achutharao Dharneshgowda for 1 and 2
CROSS EXAMINATION OF PW				
19	O.S. 84/2011 (EVIDENCE)		Channamma Vs Lakshminarasimhaiah	BR Exparte
20	O.S. 432/2011 (EVIDENCE) IA/2/2012 IA/3/2013 IA/1/2012		Pramodh Vs sannaningamma	rajkumar siddaiah
21	O.S. 494/2012 (EVIDENCE)		S.T.Prasanna alias Prasannakumar Vs Rajanna alias Dhaba Rajanna	B.N.Achutharao S harishbabu
22	O.S. 36/2013 (EVIDENCE)		Siddagangamma Vs Nanjegowda	Y.R.BASAVARAJU
23	O.S. 322/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Shivaraju Vs Puttamma	SV Manjunatha
24	O.S. 96/2014 (EVIDENCE)		Sakamma Vs Obalamma	M.Bheemanna
FURTHER EVIDENCE FOR DEFND				
25	O.S. 322/2014 (EVIDENCE)		M. Ramachandrappa Vs K.H.Krishnappa	K. Umesh

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26	EX 2/2018 (ARGUMENTS)		Ramanathappa Vs Krishnamurthy	P.DATHATHREYA
(O.S./0000284/2016)				
27	O.S. 216/2014 (DEFENCE EVIDENCE)		Rangappa Vs Bommanna	K. Umesh
28	O.S. 308/2019 (WRITTEN STATEMENT) IA/1/2019		Nagaraju S/o. late Ugrappa Vs Lakshamma W/o. late Marurappa	GUNNAIAH SHASHIDHAR.B.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 1044/2019 (Committ the case)		Tavarekere Police Station Vs Veerendra S/o. Poojar Rangappa	APP
2	C.C. 1068/2019 (NBW to accused)		Tavarekere Police Station Vs Ramesh G.S. S/o. Shankarappa G.R.	APP
3	C.C. 1231/2019 (NBW to accused)		Tavarekere Police Station Vs Hemantha S/o. Krishnappa	APP
11.00 AM to 02.00PM				
CROSS EXAMINATION OF PW				
4	Crl.Misc. 608/2017 (EVIDENCE)		Mangalamma Vs Gopalakrishna	B.JAYARAMAIAH
5	Crl.Misc. 1/2018 (Petitioner evidence)		Kalyanamma Vs Thimmaraju	Someshwara

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02.45 PM to 05.45PM				
1	FDP 2/2017 (HEARING)		Mahalingappa Vs Doddalingaiah	Sathisha
(O.S./0000207/2013)				
2	FDP 10/2017 (HEARING)		Nagaveni Vs Savithamma	SIDDARAJU B
3	FDP 1/2018 (HEARING)		Byranna Vs Mekelingappa	JAVANAIAH.
(O.S./0000243/1993)				
4	EX 8/2018 (HEARING)		Balakrishna Vs N.Lakshmidevi	M.R. PARAMESH
5	O.S. 103/2018 (HEARING) IA/1/2018		Sannamma Vs Giddamma	DODDAMALLAIAH.B
6	O.S. 333/2018 (HEARING)		Junjaiah Vs Jayamma	Eranna D.M
7	O.S. 157/2019 (HEARING) IA/1/2019		Jayamma W/o. Late. Krishnappa Vs Puttarangamma W/o. Late. Ranganathappa	JAVANAIAH.
8	O.S. 33/2020 (HEARING) IA/1/2020		Dharmaraju S/o. late Venkatappa Vs Krishnappa S/o. late Doddarangappa	BHOOPATHI GOWDA.P.B.S
9	O.S. 177/2020 (HEARING) IA/1/2020		Manjula W/o H.E. Ranganatha Vs H.S. Jagannatha S/o Sannasiddanna	Umesh. K
10	EX 92/2017 (EVIDENCE)		R.Rajanna Vs Chinnappa alias Chinnanayaka	C.H.JAGADEESH
(O.S./0000317/2014)				
11	O.S. 173/2019 (EVIDENCE) IA/1/2019		Nagarajappa S/o Late.Kariyanna Vs Rajanna S/o Late.Kariyanna	SIDDAIAH
12	O.S. 63/2016 (DEFENCE EVIDENCE) IA/1/2016		Konamma Vs Susheelamma	Y.R.BASAVARAJU
11.00 AM to 02.00PM				
13	O.S. 11/2014 (EVIDENCE) IA/1/2014		Lakshamma Vs Siddappa	D.S.Ramanjanaiah
14	O.S. 129/2014 (EVIDENCE) IA/1/2014		Rangamma Vs Chikkamma	K. Boranna

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15	O.S. 235/2015 (EVIDENCE) IA/1/2015		V. Manjunatha Vs Suresh	P. DATHTHARAYA
16	O.S. 187/2016 (EVIDENCE) IA/1/2016		Kuntappa Vs Rangappa	P.B.SATHYANARAYA
17	O.S. 245/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Jayamma Vs Chief Secretary	E.HANUMANTHARAY
18	O.S. 305/2016 (EVIDENCE) IA/1/2016		Ranganathappa Vs Halappa	DODDAMALLAIAH.B
19	O.S. 339/2016 (EVIDENCE)		R.Vishwanatha Vs Puttaraju	UMESH.K
20	O.S. 79/2018 (EVIDENCE) IA/3/2018 IA/1/2018 IA/2/2018		Mahadevamma Vs The President	C.H.JAGADEESH
21	O.S. 157/2018 (EVIDENCE) IA/1/2018		Sannanagappa Vs Parvathamma	JAYARAMAIAH.B
22	O.S. 335/2018 (EVIDENCE) IA/1/2018		Inayath pasha Vs S.V. Srinivasaiah	MOHAMED ABDULLA
23	O.S. 217/2019 (EVIDENCE)		Lakshmamma W/o Late Lingappa Vs Shivakumara S/o Late Siddaiah	G.B. Halappa
24	O.S. 269/2017 (Petitioner evidence) IA/1/2017		Bhuvaneshwari Vs Thimmakka	B.JAYARAMAIAH

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02.45 PM to 05.45PM				
1	CrI.Misc. 105/2020 (NOTICE)		Narasimhaiah S/o Late.Seebinarasaiah Vs Deputy Tahasildar	RAVEESHA
2	CrI.Misc. 155/2020 (NOTICE)		Marakka W/o. Late. Mallanna Vs Deputy Tahasildar	HONNESHGOWDA
3	CrI.Misc. 235/2020 (NOTICE)		Bhasheer S/o Late. Bhashasab Vs The Municipal Commissioner	SIDDARAJU B
4	CrI.Misc. 237/2020 (NOTICE)		Ramabhovi S/o late. Hanumanthabhovi Vs Deputy Tahasildar	SIDDARAJU B
5	CrI.Misc. 238/2020 (NOTICE)		Lakshamma W/o Late.Krishnappa Vs The Municipal Commissioner	GURUMURTHY.H
6	C.C. 1225/2018 (HEARING)		Rajanna H.M Vs H.T. Siddeshwara	GURUMURTHY.H
7	C.C. 1267/2018 (SETTLEMENT)		A.L. Rajesh Babu Vs Tajamul Pasha	R.SARVESH
11.00 AM to 02.00PM				
CROSS EXAMINATION OF PW				
8	C.C. 378/2018 (EVIDENCE)		Rangappa B. Vs Kousalyadevi	BJ.MAHAVEERA
9	C.C. 145/2014 (EVIDENCE)		Excise Police, Sira. Vs Siddaraju	A.P.P.
10	CrI.Misc. 196/2017 (EVIDENCE)		G.Pooja Vs Narasimha	JAVANAIAH.
11	P.C.R. 104/2019 (Sworn Statement)		Sira Taluk, Sri.Kanaka Credit Co-Operative Society Vs K.G.Suresh S/o Gujjarappa	SIDDARAJU B
12	CrI.Misc. 55/2020 (paper publication)		Thejasvinaika S/o Krishnaika Vs Deputy Tahasildar	HANUMANTHARAYAPPA
13	P.C.R. 32/2020 (Sworn Statement)		H.R.Nagabhushan S/o Late.H.K.Ranganna Vs Ha.Ra.Sridhar S/o H.Ramamurthy	ERANNA